F.No. 01(03)/Roster/CESTAT/2025/Part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.11.2025

ORDER NO. 208 of 2025

Hon'ble President is pleased to order the sitting commencing from 01.12.2025 to

30.01.2026 for CESTAT. New Delhi as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

- In the event of tour/leave/Chamber work of Hon'ble President/Member (Judicial) in a Division Bench, the Judicial Member sitting in the Single Member Bench will sit in that Division Bench. If both the Judicial Member/Hon'ble President in the Division Bench are on leave/tour, all Division Bench matters will be heard by the Judicial Member who is sitting in the Single Member Bench with Mr. P. V. Subba Rao, Member (Technical) and in whose absence, Ms. Hemambika R. Priya, Member (Technical) will join the Division Bench and the other Technical Member, if available, will sit in Single Member Bench.
- In the event of leave/tour of a Technical Member, the other Division Bench will hear all matters and the Judicial Member will sit in the Single Member Bench and in the case of Hon'ble President, His Lordship will do the Chamber work.
- All part heard matters are released for fresh hearing before the regular bench unless otherwise specifically constituted by separate order by the Hon'ble President.
- The sitting will, however, be subject to the vacations/holidays as published. 4.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / court proceedings'.

By Order,

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.